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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.399/9/HDB/2018
NAME OF THE COMPANY	Indus Towers Ltd
NAME OF THE PETITIONER(S)	G.U. Kameswara Rao
NAME OF THE RESPONDENT(S)	Indus Towers Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Sushanth Reddy	Advocate	SUSHANTH.RAMAYYAKI 9885129028 @GMAIL .COM	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission. Counsel for Operational Creditor is present.

Issue notice to the Corporate Debtor. Registry to prepare, Counsel to collect and serve on the Corporate Debtor and file proof of service.

List the matter on 21.08.2018.


Member (J)

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